

**IN THE COURT OF HHJ SHRI K.M. JAISWAL**  
**ADDL SESSIONS JUDGE OF C.R NO.58**  
**BOARD OF C.R. No. 58**  
**DATED 19.10.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	SC 202/14 @SC 236/15	The State Santacruz P.S Vs Zulfikar Mohd. Yasin Ajgoli Behlin@ Zulfi	Adv. Hussain Shaikh and Adv. Sherkhane	Argument
2	SC 856/16	E.O.W.  Vs Hitesh Bhupendra Shaha and Ors 6	Adv. Parth Sangharajka	Further order
3	S.C 503/14	The State R.C. F. Police Station Vs Shankaribai Jumes Rathod and 2 Ors.	Adv. Vijay Tiwari Adv. V.K Singh	Argument on Case laws

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF C.R NO.58  
BOARD OF C.R. No. 58  
DATED 20.10.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	533/17	The State RCF Police Station Vs Luees Jermi Perav	Adv. Kumthekar	R/E (PH)

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 21.10.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	SC 251/20	The State of Maharashtra - Shivaji Nagar Police Station Vs Arvind Namdev Yadav	Adv. Salvin Kale for Accd no.4	Charge

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 22.10.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 593/17	The State Chembur Police Station Vs Pankaj Girijshankar Mishra	Adv. Deepali Saudagar	R/E (PH)
2.	SC 52/18	The State of L.T. Marg Police Station Vs Yashwant Parshuram Kalal and Other Accu.and 4 ors.	Adv. Dev Gupta under take to file V/P for accused no.1	Argument on Exh.58

**IN THE COURT OF HHJ  
SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF G.R NO.58  
BOARD OF C.R. No. 58  
DATED 23.10.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>Name of the Advocate</b>	<b>STAGE</b>
1	S.C 600/20	The State - Shivaji Nagar Police Station, Mumbai Vs Mohd. Afsar Abdul Hai Shaikh @ Panchi	Adv. Wahab Khan	Appearance
2	S.C 250/17	SHIVAJI PARK POLICE STATION. Vs LALBAHADUR DEVRAJ SHASTRI	Adv. Kudrat Shaikh	R/E(PH)
3	ABA 1111/20	R.Mugaswami Nadar Vs The State of Maharashtra Antop Hill P.stn.	Adv. Jigar Agarwal	Filing affidavit